Title: Need to sanction and implement irrigation schemes in Purulia,

SHRI NARAHARI MAHATO (PURULIA): Thank you Mr. Chairman for giving me an opportunity to raise an important matter during 'Zero Hour'.

In my Constituency, Purulia, West Bengal, out of 30 lakh population, 95 per cent people depend on agriculture but the land is not fertile there. They are also facing irrigation problems. The farmers and cultivators who earn their livelihood through farming and agriculture, have to depend on rain water. Many schemes of irrigation submitted by the State Government of West Bengal are pending with the Central Government for a few years. Therefore, to protect the lives of the farmers and to produce more crops in the un-irrigated land, there is a need to sanction and implement those schemes immediately for the sake of the people, especially the farmers of the un-irrigated land of Purulia, West Bengal.

MR. CHAIRMAN: Mr. Bansa Gopal Chowdhury, it is a State-subject, therefore, you should only submit what you want from the Central Government.